



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building),  
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.08.2023

### **NOTICE**

Please take notice that on 21<sup>st</sup> August, 2023 the Court of Chairperson & Chennai Bench shall assemble at 11:00 AM after the Oath ceremony of **Hon'ble Mr. Ajai Das Mehrotra Member (Technical)**.

The Bench notified for Court of Chairperson on 21<sup>st</sup> August, 2023 at 10:30 AM is re-constituted. Composition of the re-constituted Bench shall be as under:

#### **Court of Chairperson (11:00 AM)**

- 1. Hon'ble Mr. Justice Ashok Bhushan, the Chairperson**
- 2. Hon'ble Mr. Barun Mitra, Member (Technical)**
- 3. Hon'ble Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar